

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 813
01/241- 242/ND/2022

IN THE MATTER OF:

Mr. Hatam Singh and Anr.

...APPLICANT

Vs.

M/s. I.S.P Construction Pvt. Ltd. And Ors.

...RESPONDENT

Section

U/s 241-242

Order delivered on 14.09.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Mr. Ananjay Anandvardhan, Mr. Ajay Kumar
Bansal, Mr. Vipin Bansal Advs.

For the Respondent :Mr Sarwar Raza, Ms Soumya Kumar, Ms. Shreya
Kumar, Md. Waseem Akram Advs.

ORDER

Cont.A/23/2022, IA/243/2022, IA/360/2022, Cont.P/5/2023,
CA/230/2023, CA/234/2023

On the request made by the Ld. Counsel appearing for the
Petitioner, the matter is adjourned **to 05.10.2023.**

-Sd-
(Rahul Bhatnagar)
Member (T)

-Sd-
(Bachu Venkat Balaram Das,)
Member (J)